

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Celebration of Republic Day - 2025.

ORDER

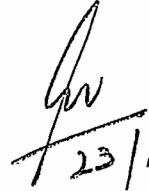
No.: 112 of 2025/RG

Dated: 23.01.2025

On the occasion of 76th Republic Day, Hon'ble the Chief Justice will preside over the function and will unfurl the National Flag in the High Court Lawns, Opposite VIP entry to the High Court Building, Janipur, Jammu.

In this regard, all the officers/officials of High Court Main Wing, are called upon to attend the function as a part of their official duty and report at venue at 08:00 AM sharp.

By Order.


23/1/25

(Shahzad Azeem)
Registrar General
Dated: 23.01.2025

No.: 2998-3011 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
.....for kind information of their Lordships;
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu;
8. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh;
9. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu;
10. CPC e-Courts, High Court of J&K and Ladakh, Jammu;
.. for information and necessary action.
11. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on the official website of the High Court.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
13. Order file.


23/1/25
Registrar General

Consent to
upload do
23/1/2025